

estimated to be around two third of world trade at present.

(c) Castor crop has been included under the proposed Centrally Sponsored Scheme of National Oilseeds Development Project during 1985-86.

States Implementation in Janata-Subsidy Cloth Scheme

5124. SHRI D. N. REDDY : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the name of the State which stands foremost in the implementation of Janta-Subsidy Cloth Scheme; and

(b) the other States which are implementing this scheme in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) In terms of production of Janata cloth, the State of Uttar Pradesh stands foremost.

(b) The other States which are implementing this scheme are as follows :

Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Madhya Pradesh, Bihar, Orissa, West Bengal, Gujarat, Maharashtra, Tripura, Assam and Rajasthan and the Union Territory of Pondicherry.

Curb on Small Importers of Dry Fruits in New Export/Import Policy

5125. DR. G. VIJAYA RAMA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether the export/import policy announced on 12 April, 1985 has further imposed curbs on small importers as the minimum value for imports of dry fruits has been brought down from Rs. 200,000 to Rs. 5,000;

(b) if so, the reasons therefor;

(c) whether the established importers licences have been cut by 5 per cent;

(d) if so, the reasons and the details thereof;

(e) whether Government have received many representations from the small importers of dry fruits; and

(f) if so, the details thereof and the remedial measures being contemplated to save the small importers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (c). The entitlement for import of dry fruits (excluding cashew nuts and dates) has been changed from 25% of the c.i.f. value of best year's import, during any of the financial years from 1972-73 to the preceding year, subject to a minimum of Rs. 20,000 to 20% of the c.i.f. value of the best year's import subject to a minimum of Rs. 5,000.

(b) and (d). To make all possible savings in imports by restricting import of non-essential consumer goods,

(e) and (f). Yes, Sir.

After the announcement of Import and Export Policy, 1985-86, representations have been received from traders and their Associations for increasing the minimum value of import licences from Rs. 5,000 to Rs. 20,000. Government does not propose to enhance the minimum value of the import licence as the existing minimum itself will be higher than the entitlement of the traders as per the policy.

Per Capita Assistance given by Public Sector Bank

5126. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) the details regarding the amount of deposits in various branches of public sector banks during the period from February 1984 to February 1985; and

(b) the per capita assistance given by these banks till February, 1985, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Data on State-wise deposits, advances and per capita advances of public sector banks (S. B. I. Group + 20 nationalised banks) are available as at the end of March 1984 and are set out in the statement attached.